

Shri Bogawat: May I know if it is necessary to have a discussion so far as the atrocities committed in the 'Azad' Kashmir area are concerned? If so, what are those atrocities committed against the inhabitants of that area, and have the Government written anything regarding these atrocities?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I really do not understand the sudden leap that the hon. Member has taken to certain alleged occurrences in the 'Azad' Kashmir area. The question was about certain date of a meeting. Evidently, he has read some newspaper reports. I have read them too; I have had other reports also. From it, one generally gathers that things are not very bright in the 'Azad' Kashmir area. But what more can I say about it? I have no mind to discuss it.

Shri Bogawat: May I know if Government have written so far as these atrocities are concerned?

Shri Jawaharlal Nehru: To whom?

Shri Bogawat: To the Pakistan Government.

Shri Jawaharlal Nehru: No, we have not.

Shri Bhagwat Jha Azad: May I know whether the attention of Government has been drawn to the recent propaganda campaign started in Pakistan about launching satyagraha in Kashmir and, if so, have the Government of India sent a protest against this campaign?

Mr. Deputy-Speaker: All that does not arise under this question.

Shri Kamath: Is it a fact that in the wake of the Home Minister's speech, the Chief Minister of Jammu and Kashmir has, a couple of days ago, declared that there will be no plebiscite in Kashmir till eternity? Considering that he, rather they are voicing the views of the vast masses of the people of India and Kashmir does the Prime Minister think that any useful purpose will be served by discussing this aspect of the matter with the Prime Minister of Pakistan?

Shri Jawaharlal Nehru: The Government of India does not deal with eternity at any time. It deals with present problems as they arise. The Government of India, so far as it has made any commitments stands by them, and will go on standing by them.

Evacuee Property in Delhi

*1178. **Chaudhri Muhammed Shaf-fee:** Will the Minister of Rehabilitation be pleased to lay statement on the Table of the House showing:

(a) the total number of evacuee properties in the rural areas of Delhi State allotted to displaced persons so far;

(b) the total number of such evacuee properties which have not been allotted to displaced persons so far; and

(c) the reasons for not allotting them?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a)

(i) Lands and gardens—10,430 acres.

(ii) Houses, shops and plots—2,949 units.

(b) (i) Lands and gardens—6,727 acres

(ii) Houses, shops and plots—996 units.

(c) (i) The lands and gardens could not be allotted for the following reasons:—

(1) 1,489 acres are included in colonies for displaced persons.

(2) 1,389 acres are in the possession of local tenants.

(3) 3,607 acres are *banjar* land.

(4) 242 acres have become available only recently as a result of separation of evacuee and non-evacuee interest.

(ii) The houses, shops and plots could not be allotted partly because some are in a state of disrepair and other are situated in villages for which there is no demand.

چودھری محمد شفیع - مہن
چاہتا ہوں کہ کتنی ایسی جائیداد ہے
جس کے مالک یہاں موجود ہیں اور جو
نکسی جائیداد قرار دے دی گئی تھی اور
آج تک وہ ان کو واپس نہیں ملی -

[**Chaudhuri Muhammed Shaf-fee:** May I know the extent of property whose owners are here—the property which was declared as evacuee property but now restored to them so far?]

श्री मेहर चन्द खन्ना : जनाबे श्रीली इस सवाल का इस से कोई ताल्लुक नहीं है। उसके लिए कानून है और उस कानून की द. से हर एक भ्रादमी को जो कि हमारे फैसले से सहमत नहीं हैं उस को दफा १६ के नीचे इजाजत है कि वह रेस्टोरेशन के लिए दर-स्वास्त दे या कस्टोडियन जनरल के पास जाए। रहा सवाल कि कितनी चीज थी, कितनी एलाट हुई और कितनी बाकी है, यह इतिला इस वक्त मेरे पास नहीं है।

چونہری محمد شفیع - اٹکا
نمبر کنٹا ہے جن کے جھگڑے چل رہے
ہیں ؟

[Chaudhuri Muhammed Shaffee : The number of those whose properties are under dispute?]

श्री मेहर चन्द खन्ना : सारे हिन्दुस्तान के बारे में पूछ रहे हैं या दिल्ली के बारे में ?
چونہری محمد شفیع - دل کے
بارے میں -

[Chaudhuri Muhammed Shaffee : In Delhi.]

श्री मेहर चन्द खन्ना : इस सवाल का इससे कोई ताल्लुक नहीं है, लेकिन हमारे पास इस वक्त दफा १६ के नीचे काफी दरस्वास्त हैं, मुमकिन है उनकी तादाद चार पांच हजार हो। उन में से दिल्ली की कितनी हैं मैं जबानी नहीं बता सकता।

چونہری محمد شفیع - یہ جو
درخواستیں ہیں انکا کب تک فیصلہ
ہو جائے گا -

[Chaudhuri Muhammed Shaffee : When will the cases of these applicants be settled?]

श्री मेहर चन्द खन्ना : मैं सिर्फ इतना तसल्ली भ्रानरेबल मेम्बर को दिला सकता हूँ कि कोशिश की जा रही है कि जितनी भी जल्दी फैसले हो सकें हो जायें।

Shri Bhagwat Jha Azad : In view of the fact that so many concessions are being given to the refugees, do Government consider the possibility of revising its policy and allotting the houses to the present occupants instead of putting them up for auction?

Shri Mehr Chand Khanna : I do not understand the implication of 'concessions'. Will the hon. Member explain it further so that I may be in a position to answer the question?

Shri Bhagwat Jha Azad : I will put a straight question. May I know whether Government propose to revise its policy and allot these houses instead of putting them up for auction and selling them at higher rates?

Shri Mehr Chand Khanna: It is now a different question. A copy of the rules has been placed on the Table of the Sabha and a motion is going to be discussed in this honourable House on the 14th of next month. The hon. Member will have ample opportunity to place his views, and I shall also have the opportunity to reply.

Shri Bhagwat Jha Azad: Will the hon. Minister consider the postponement of such sales in public auction till it is considered by this House?

Shri Mehr Chand Khanna: At the present moment all the sales that are being undertaken are above a certain value, and the present occupants who are occupying smaller houses are not affected.

श्री डी० सी० शर्मा: क्या माननीय मंत्री जी यह बतलाने की कृपा करेंगे कि उन्होंने निहायत ठंडे दिल से कहा कि चार पांच हजार अपीलज हमारी मिनिस्ट्री में पड़ी हुई हैं। इस का क्या तात्पर्य है? क्या यह उन की मिनिस्ट्री के लिये शोभा की बात है या इस म उन का मान है कि चार पांच हजार पड़ी हुई हैं ?

श्री मेहर चन्द खन्ना : शोभा तो मेरी उतनी ही है जितनी कि उन की है क्योंकि हम दोनों एक ही पार्टी के हैं और कोई खास फर्क नहीं पड़ता है। रहा सवाल कि कब इन का फैसला होगा, मैं यह भ्रज कर सकता हूँ कि यह चीज हमारे सामने है और हम कोशिश कर रहे हैं कि जितनी जल्दी भी हो सके इन के फैसले हो जायें। इन का फैसला होने के बाद ही मैं जायदादों को च. सकता हूँ और शरणार्थियों को इवजान द सकता हूँ। मुझे भी उतनी ही जल्दी है जितनी कि भ्रानरेबल मेम्बर को है।

श्री एम० एल० द्विवेदी : मैं जानना चाहता हूँ कि जो मकान अभी तक बचे गये हैं उनके कितने प्रोक्युपेंट्स को एक्ट कर दिया गया है ?

श्री मेहर चन्ध खन्ना : साहब कुछ गलत फहमी सी पड़ी हुई है। हम ने आज तक जो मकान बचे हैं वे वही मकान बचे हैं जो कि खाली थे या उन में शरणार्थी नहीं थे। बाकी जो मकान बचे गये हैं निकासी जायदाद के उन को अंग्रेजी में 'अनएकोनोमिक' कहा जाता है जिन की तादाद मुम्किन है दो तीन हजार हो।

Aluminium Plant

*1181. **Shri S. V. Ramaswamy**: Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Government of Madras have submitted a proposal for the setting up of an Aluminium Plant in the South during the Second Five Year Plan, based on the availability of bauxite in Salem; and

(b) if so, what will be the size of the plant and the estimated cost thereof;

(c) whether the proposed plant is dependent on the availability of electricity or lignite from Neivali; and

(d) whether any decision has been taken in the matter?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir.

(b) Installed capacity : 30 tons of aluminium per day; Estimated cost: Rs. 837.2 lakhs (non-recurring), Rs. 61.48 lakhs (recurring).

(c) The Madras Government have proposed that the requirements of power should be drawn from the Mettur Hydro-electric scheme.

(d) It is proposed to appoint a committee to study the economics of production of aluminium at various sites in the country.

Shri S. V. Ramaswamy: In view of the fact that the Second Five Year Plan proposes to step up production from 5,000 to 40,000 tons, are any preliminary steps being taken even now to see that work commences as soon as the Second Five Year Plan commences?

Shri S. N. Mishra: All these things are under consideration now that we are formulating our industrial plan.

Shri S. V. Ramaswamy: Is it a fact that even now there is a private firm producing alumina under a lease from the Government of Madras? If that is so, is it proposed to acquire both the firm and the mill?

Shri S. N. Mishra: I think this question could more appropriately be directed to the Ministry of Commerce and industry.

श्री एम० एल० द्विवेदी : मैं जानना चाहता हूँ कि यह दूसरा प्लांट लगाने से पेश्वर क्या सरकार ने इस बात पर भी गौर किया है कि अल्वाई में जो अल्युमिनियम प्लांट लगा हुआ है वह अभी कैपिसिटी पर काम कर रहा है ?

श्री एस० एन० मिश्र : जी हां, बहुत से ऐसे प्लांट्स हैं जो और भी इंडस्ट्रीज में हैं और पूरी कैपिसिटी में वर्क नहीं करते हैं और मुम्किन है कि अल्वाई के प्लांट के बारे में भी ऐसी ही बात हो।

Shri V. P. Nayar: The Deputy Minister said that detailed studies are being undertaken by the Government of India in different sites as to the comparative advantages and disadvantages of starting an aluminium factory in the next Five Year Plan. I want to know whether, before considering that aspect, Government has any proposal to enhance the production in existing aluminium factories, especially the aluminium factory in Travancore-Cochin?

Shri S. N. Mishra: Necessarily; the consideration before Government always is to increase the production in the plants that are already in existing.

Hindustan Shipyard

*1184. **Shri Matthen**: Will the Minister of Production be pleased to state:

(a) the number of ships for which an order has been placed with the Hindustan Shipyard so far and whether they have been able to deliver them according to schedule; and

(b) whether the target of the First Five Year Plan will be reached in time?

The Minister of Production (Shri K. C. Reddy): (a) Of the 15 ships that have been on order with the Shipyard, 5 Jala-type ships and one modern diesel